

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 23/RP/2021 in
Petition No. 132/TT/2020**

Subject : Petition for review of order dated 2.6.2021 in Petition No. 132/TT/2020.

Date of Hearing : 23.6.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd.
& 19 Others

Parties present : Shri Anand K. Ganesan, Advocate, PGCIL
Ms. Swapna Seshadri, Advocate, PGCIL
Shri Jai Dhanani, Advocate, PGCIL
Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. The order in the instant petition was reserved on 29.3.2022. However, the order could not be issued prior to the former Chairperson demitting office. Accordingly, the matter is listed for hearing today.



3. Learned counsel for the Review Petitioner reiterated the submissions made in the review petition and on the last hearing on 29.3.2022.
4. After hearing the learned counsel for the Review Petitioner, the Commission reserved the order in the review petition.

By order of the Commission

sd/-
(V. Sreenivas)
Jt. Chief (Law)

